

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 12230/2023

(Arising out of impugned final judgment and order dated 22-08-2022 in LPA No. 1271/2019 passed by the High Court of Judicature at Patna)

VASHIST NARAYAN KUMAR

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

(IA No. 104428/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 104429/2023 - EXEMPTION FROM FILING O.T.)

Date : 08-12-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Mr. Shivam Singh, Adv.  
Ms. Shaswati Parhi, Adv.  
Mr. Gopal Singh, AOR

For Respondent(s)

Mr. Azmat Hayat Amanullah, AOR  
Mr. Tirupati Gaurav Shahi, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

Parties are permitted to file written submissions by 11<sup>th</sup>  
December, 2023.

(NIDHI AHUJA)  
AR-cum-PS

(VIRENDER SINGH)  
BRANCH OFFICER